

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 885
(To be answered on the 2nd December 2021)**

WORKS UNDER HELICOPTER POLICY

885. SHRI JYOTIRMAY SINGH MAHATO

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether works including Heli-hubs in Delhi, Mumbai, Guwahati and Bengluru are in progress under Helicopter Policy in the country;**
- (b) if so, the details thereof;**
- (c) whether there is any proposal to include West Bengal especially Purulia in Jungal Mahal area as per the scheme; and**
- (d) if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Ministry of Civil Aviation has recently released a Policy for promotion of helicopter operations across the country. The Policy covers various aspects like ground handling charges, parking deposit, landing charges, service charges, credit facility with ATC and training for Air Traffic Control with a view to making helicopter operations viable. The Helicopter policy encourages the Airport Operators/State Governments/UTs to develop heliports. Rohini heliport in Delhi has been developed as heli-hub by Pawan Hans Limited. Similarly, Airports Authority of India has earmarked Juhu airport as a heli-hub. Airport operators of Guwahati airport and Bengaluru airport have been encouraged to develop heli-hubs in their respective airports. As per the policy, State Governments/ UTs are required to set up an Institutional mechanism to facilitate Helicopter Operations by obtaining permissions, approvals, clearances, etc. Ministry of Civil Aviation has also requested the State Governments and UTs to consider setting up helipads in each district for promoting helicopter operations.

(c) & (d): The Ministry has released guidelines through the Helicopter Policy. Purulia will be taken care of as per policy by West Bengal Government.